

**Division Bench** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.185/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th August, 2017, 10.30 A.M.

Name of the Company Under Section		Prashant Jalan & Ors -Versus- Maa Jaemangla Dairy Clusters Ltd. & Ors 397/398 O & M		

NIRANJAY KUMAR SINGH ROSPONDENT N.K. Singh FOR SURENDAR KUMAR

No one is present from the petitioners' side. Ld. Counsel for the respondents is present.

It appears from the record that parties have filed terms of settlement and further direction was issued for verification of the settlement agreement but no one is present from the petitioners' side for verification of terms of settlement.

In the circumstances, it is directed that both the parties shall remain present in the Court on 30/08/2017.

511-(K.R.Jinan) Member (J)

Sd/ (Vijai Pratap Singh) Member (J)